

COURT-II

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**APPEAL NO. 45 OF 2018 &
IA NOS. 902, 1108 & 1109 OF 2017**

Dated: 16th May, 2019

In the matter of:

Tata Power Trading Company Limited	Appellant(s)
Versus		
Karnataka Electricity Regulatory Commission &Ors.	Respondent(s)

ORDER

Due to vacancy of the Judicial Member, the Bench did not assemble today. The matter is posted on **13.08.2019.**

Court Master/PA